

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

**Application No. 144 of 2017**

**Umarshad Khan**

s/o Firoz Khan & Others

..... **Applicants**

VERSUS

..... **Respondents**

**1. State of Maharashtra**

*Through* Secretary, Environment Dept.

**2. Slum Rehabilitation Authority,**

**3. Municipal Corporation Greater Mumbai**

**4. Maharashtra Pollution Control Board**

**5. Deputy Collector (E/R) and Competent Authority Office of The Western Suburb District**

**6. Additional Collector (Enc/Rem) Western Suburbs**

**7. Rizvi Land and Developer Private Limited**

**8. State Environment Impact Assessments Authority – Maharashtra**

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**Affidavit in Reply by Respondent No. 7  
(Rizvi Land and Developer Pvt. Ltd.)**

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Filed On: **23/02/2026**

**Adv. Raghunath Mahabal for Respondent No. 7**  
mahabal60@gmail.com +91-7400116222



# 1000

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**MOST RESPECTFULLY SUBMITTED:  
REPLY TO SEIAA AFFIDAVIT OF 03/02/2026**

I, Akhtar Hasan Rizvi, Director of Respondent No. 7, do hereby solemnly state and submit as under:

**ADMISSION OF TECHNICAL DEVIATION**

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**1. The Project Proponent (PP) admits to a configurational deviation involving a total Built-Up Area (BUA) of 1,294.62 sq.m only, vis-à-vis the corresponding area of these two buildings proposed in the conceptual plans.**

These deviations comprise of:

- a. **Rehab Building A-2:** 8<sup>th</sup> Floor BUA of **500.23 sq.m** (G+8 constructed against G+7 sanctioned).
- b. **Sale Building S-1:** 9<sup>th</sup> Floor (Wing A & B) BUA of **794.39 sq.m** (Configurational change to 9 floors).
- c. **The total deviation as stated and confirmed by the Respondent is on affidavit and can be verified anytime.** The SEIAA has given the figures in its affidavit based on the figures presented for the EC Expansion application.
  - i. The EC of 2012 has approved total BUA of 58741 sq.m and the total BUA constructed so

far, even including the deviation in layout, is 34335 sq.m., which is 24406 sq.m less than what has been sanctioned in EC. The deviation in building plan has been sanctioned by the SRA as per DC Rules.

- ii.** The project is always appraised by SEAC and SEIAA for the total BUA proposed, and the environmental impact on the surrounding that would arise from it. Such pre-appraised and sanctioned area in the EC of 2012 is 58741 sq.m.
- iii.** This extra height on two buildings was added and constructed after approval from Civil Aviation Authority.
- iv.** The modified plan for these extra floors have been approved by LPA, SRA Mumbai.
- v.** SRA has given the 'Occupancy Certificate' to these premises before occupation.
- vi.** MPCB has granted 'Consent to Operate' for these buildings including the extra floors, as total BUA as approved in the EC of 2012 has not exceeded.
- vii.** EMP has been already planned, sanctioned and provided for the total BUA of 58741 sq.m and Respondent is still much below that BUA.

**2.** It is true and correct that this is deviation in plan as presented to SEAC-II and SEIAA and as approved in EC. But this doesn't increase the pollution load or has raised any 'substantial question related to environment'. These are the top floors added to the existing buildings under construction. The Building A-2 is a rehab building and the R-7-PP doesn't earn anything out of constructing this building.

**3.** Genuine bonafide efforts were made by R-7-PP by applying for the EC (Expansion) in the year 2018 itself. As per the EIA Notification 2006, the entire process has to be completed within 105 days. But even after 7 years, the EC (Expansion) was not approved.

**4. The Respondent states that (R-7-PP) has NOT:**

- exceeded the total BUA as approved in the EC
- exceeded the plinth area
- reduced open area or garden area
- increased the consumption of environmental resources than what has been approved
- exceeded pollution load (air, water, effluent)
- constructed beyond the period of EC till 22/01/2019. The OC and Lift Permission show that civil construction was complete within EC validity period.

**5.** PP has also completed construction of 4029.35 sq. mtrs. with valid EC. EC was valid upto 22.01.2019.

**6.** The total BUA construction completed on site is 34,335.79 sq.m) within the area of Environments Clearance dated 23/01/2012 i.e. (approved gross built-up area (FSI + Non-FSI) – 58,741.32 sq.m).  
Approved building details till 22/01/2019:

| Rehab Building no.                                      | Configuration | Configuration Constructed on Site   | Construction Area (in Sq.mtr.) | Constructed at site (in Sq.mtr.) | Occupation Certificate date                    | Status of Building  | Remarks  |
|---|---------------|---|--------------------------------|----------------------------------|--|---------------------|--|
| A-1   | G+7           | -   | 3823.22                        | No work started                  | -  | Work not started    |  |
| A-2   | G+7           | G+8   | 4344.73                        | 4344.73                          | 27 Feb 2020                                    | Work completed      | Lift completion certificate dated 25.07.2018 and 26.07.2018. |
| A-3   | G+7           | G+7   | 4227.10                        | 4227.10                          | 5 Jun 2017                                     | Work completed      |  |
| A-4   | G+7           | G+7   | 3681.14                        | 3681.14                          | 5 Jun 2017                                     | Work completed      |  |
| A-5   | G+7           | G+7   | 3699.60                        | 3699.60                          | 11 Oct 2017                                    | Work completed      |  |
| A-6   | G+7           | G+7   | 3230.02                        | 3230.02                          | 5 June 2017                                    | Work completed      |  |
| A-7   | G+7           | -   | 4462.96                        | No work started                  | -  | Work not started    |  |
| A-8   | G+7           | -   | 2094.99                        | No work started                  | -  | Work not started    |  |
| A-9   | G+7           | -   | 4035.40                        | No work started                  | -  | Work not started    |  |
| A-10  | G+7           | -   | 3320.61                        | No work started                  |  | Work not started    |  |
| S-1 (Sale Building) (consists of A, B, C, D and E Wing) | 2B+G+8        | 1B+G+1Floor (Part Podium) + 2 <sup>nd</sup> Floor + 9 <sup>th</sup> Floor | 18915.48                       | 15153.20                         | OC received of A and B Wing dated 5 March 2020 | Part work completed | Lift completion certificate dated 16.11.2018 and 25.01.2019. |
| Total   |               |   |                                | 34,335.79                        |  |                     |  |

## BONA FIDE EFFORTS AND MITIGATING CIRCUMSTANCES

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**7.** The PP has not acted with negligence or intent to bypass environmental safeguards:

- a. **Pending Application:** An application for EC Expansion/Amendment was filed as early as **2018** (Proposal: SIA/MH/MIS/238255/2021) and remains pending.
- b. **External Factors:** Delays in processing were due to the pendency of the present NGT matter, the temporary non-existence of SEAC-1, the COVID-19 pandemic, and evolving legal jurisprudence regarding environmental violations.
- c. **Construction Status:** Work at site has stopped from 2019 after the expiry of the EC and when EC (Expansion) was not granted.

## ENVIRONMENTAL COMPLIANCE

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- **Infrastructure:** Both Sewage Treatment Plants (STP) and Organic Waste Converters (OWC) are fully functional on-site.
- **Consents:** The PP has obtained a valid **Consent to Operate** (dated 04.06.2024) for the constructed portion.

- **EMP:** An Environmental Management Plan is already in place with an estimated capital cost of Rs. 1,587 Lakh.

**8.** The Respondent states that therefore it can be seen that genuinely there is no pollution OR damage to environment. The project is held-up and unaccommodated slum dwellers are waiting for over 7 years for their better homes of their dream. Hon'ble National Green Tribunal will have to think practically, and differently in this deserving case.

**9.** In accordance with the principles of environmental jurisprudence regarding "procedural violations" where the total sanctioned BUA has not been exceeded, the following calculation is proposed for the Hon'ble Tribunal's consideration:

| <b>Component</b>                        | <b>Details / Calculation</b>   |
|---|--|
| <b>A. Cost of Deviated Construction</b> | <b>Rs. 2.84 Crore</b> (Estimated cost for 1,294.62 sq.m)   |
| <b>B. Standard Penalty Rate</b>         | <b>5%</b> of the project cost (Standard for EIA violations)  |
| <b>C. Mitigating Factor</b>             | <ul style="list-style-type: none"><li>▪ <b>EC approved area not exceeded.</b></li><li>▪ <b>EIA Notification has BUA area as threshold.</b></li></ul> |

|                                  |  |
|----------------------------------|--|
|                                  | <ul style="list-style-type: none"><li>▪ <b>No pollution figures of air, effluent emissions have exceeded</b></li><li>▪ <b>No consumption of environmental resources has increased</b></li><li>▪ <b>The applicant is staying happily in the SRA building completed</b></li><li>▪ <b>Remaining slum dwellers are suffering as project is held-up</b></li><li>▪ <b>STP, OWC all in place and operative.</b></li></ul> |
| <b>D. Applied Penalty Rate</b>   | No penalty should be imposed as there is no violation of EC BUA.   |
| <b>E. Total Proposed Penalty</b> | Warning should be given, with a token amount to be utilized for the benefit of the EMP within this project.  |
|                                  | This will be subject to EDC that can be imposed if factually damage to environment is identified, determined or quantified on site.  |

## **PRAYER FOR RELIEF**

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**10.** In light of the fact that the violation is procedural and configurational rather than an exceedance of total sanctioned limits, Respondent No. 7 most respectfully prays that:

- 
- A.** This Hon'ble Tribunal may be pleased to regularize the technical deviation by imposing a civil penalty in line with the principle of proportionality.
- B.** Given the construction cost of the deviated area is approximately **Rs. 2.84 Crore**, the PP proposes a nominal penalty of **1%** of Rs.2.84 lakhs, similar to SC Order enclosed.
- C.** The PP undertakes to utilize this amount for the **environmental betterment** of the project site and its surroundings within **six months**, subject to certification by **SEIAA** or **MPCB**.
- D.** Upon payment/allocation of such penalty, SEIAA may be directed to process the pending Expansion Application on its own merits in a time-bound manner.

Date: 23/02/2026  
Place: Mumbai

x  
*Akhtar*  
Akhtar Hasan Rizvi  
**Respondent No.7**

**VERIFICATION**

I Akhtar Hasan Rizvi aged about 75 years, working as Director with Respondent No.7, do hereby verify that the contents of paras above are believed to be true and correct; and that I have not suppressed any material fact.

Date: 23/02/2026  
Place: Mumbai

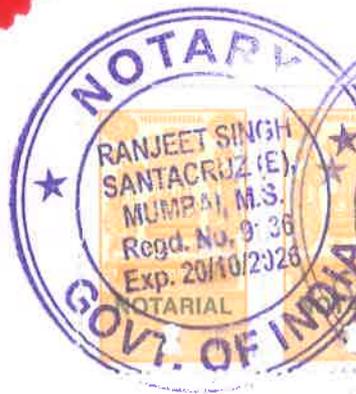
x  
*Akhtar Hasan Rizvi*  
DEPONENT

**BEFORE ME**

*Ranjit Singh*

**RANJEET SINGH**  
M.Sc., LL.B.  
NOTARY, SANTACRUZ (E)  
MUMBAI MAHARASHTRA  
(GOVT. OF INDIA)

|                                       |             |
|---------------------------------------|-------------|
| RANJEET SINGH (Notary Govt. of India) |             |
| Register No.                          | 213         |
| Dated                                 | 23 FEB 2026 |





## SLUM REHABILITATION AUTHORITY

No.: SRA/ENG/3116/HE/PL/AP

Date:

27 FEB 2020

27 FEB 2020

To,  
**Architect,**  
 Smt. Leena Churi,  
 M/s. ESSAAR GROUP  
 B/105,106, Shivam Square,  
 Sahar Road, Andheri ( E)  
 Mumbai-400 069.

**Sub. :** Amended plans cum Full occupation to the Rehab building no. A2 in the Slum Rehabilitation Scheme on the land bearing CTS Nos. CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400 (pt.), 7402, 7402/1 to 17, 7403-A, 7403A/1 to 47, 7403B, 7403D, 7403D/1-20, 7408, 7408/1 to 6, 7437, 7437/1-53, 7438, 7438/1-7, 7440, 7440/1-14, 7441, 7441/1-14, 7448, 7448/1-17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(pt.), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 74/1-10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A-2 -10, 7431B, 7432, 7432/1-5, 7433, 7433/1-10, 7455, 7436, 7436/1-6, 7442(pt.), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop) & (3) Sahyadri CHS (Prop).

**Ref.:** IOD issued under number SRA/ENG/3116/HE/PL/AP

Sir,

The development work of the Rehab building no. A2 on the land bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11 & 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(Pt), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 7409/1 -10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A/2-10, 7431-B, 7432, 7432/1-5, 7433, 7433/1-10, 7435, 7436, 7436/1-6, 7442 (pt), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kolekalyan, Kalina Santacruz (East). In H/East ward,

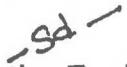
T.C

completed under supervision of slum Leena churi. Architect (LicenseNo. CA/2005/35538) structural Engineer, Shri R.D. Magdum, License No. STR/M-14) and site supervision Shri Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted to 107 nos. of Rehab Residential tenements + 2 nos. of Rehab Residential cum commercial tenements +1Balwadi +Welfare Center + 1 Society office of Rehab building no. A2 Comprising of stilt (pt) + G (pt) + 8.
2. That the certificate under section 270-Aof BMC Act shall be obtained from A.E.(W.W.)"H/E" ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.

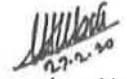
A set of certified completion Plans is returned herewith please.

Yours Faithfully

  
Executive Engineer  
Slum Rehabilitation Authority

**Copy to :- For information please.**

- ✓ 1. Developer M/s. Rizvi Estates & Hotels Pvt. Ltd.
2. Assist.Mun. Commissioner , H/E. ward of MCGM
3. A.E.W.W. (H/E) ward of MCGM
4. A.A. & C (H.E.) Ward of MCGM
5. I.T. Section (SRA),

  
Executive Engineer  
Slum Rehabilitation Authority

T.C





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A१.२००२३५४५२००७२०१८



Licence No.: मु.वि.नि/२००७२०१८/१३६१९

सुधारणामु. मी.सिन  
उद्योग, सजावट कामगार विभाग  
मुख्य विद्युत निरीक्षक  
तिसरा मजला, प्रशासकीय इमारत, रामकृष्ण चेंबूरकर मार्ग,  
चेंबूर (पूर्व), मुंबई ४०००७१

उद्वाहन चालविण्याची अनुज्ञप्ती  
(अग्निपत्रात) LICENCE FOR WORKING OF THE LIFT अज्ञापक (मदोन)

श्री / सर्वश्री : रिजवी इस्टेट्स अँड हॉटेल्स प्राईवेट लीमीटेड, रिझवी हाऊस , १ ला मजला ,, हिल रोड ,,  
बांद्रा (वेस्ट), बांद्रा, अंधेरी, मुंबई उपनगर, ४०००५०

उद्वाहनधारक याना मुंबई उद्वाहन नियम, १९५८ च्या नियम ४ (२) च्या तरतुदीनुसार खालील अटीच्या अधीन राहून नमूद  
केलेले उद्वाहन चालविण्याची अनुज्ञप्ती याद्वारे मंजूर करण्यात येत आहे.

उद्वाहन असलेल्या जागेचा पत्ता व स्थान : रेहाब बिल्डिंग नं. ए/२ लिफ्ट नं. १, सी.टी.एस्.नं. ६४२२, ६४२२/१  
ते ३१, ६४२३, ६४२३/१ ते ६, ६४२४-ए & बी, ६४२४-बी/१ ते ४, ६४२४-सी, ६४२४-सी/१ ते ३,  
व्हिलेज कोले कल्याण, कलिना, सांताक्रूज (इस्ट), अंधेरी, मुंबई उपनगर, ४०००५५

उद्वाहनाचा तपशील  
DETAILS OF THE LIFT

- |   |  |
|---|--|
| (1) Make of lift: M/s. Eskay Elevators (India)<br>Pvt. Ltd. | (2) Capacity of lift: 544 Kg./ 8 Persons         |
| (3) Horse Power of Motor: 3.20 KW                           | (4) Speed of lift: 1.0000 m/s (V/s)              |
| (5) Type of Drive: A.C. Gearless Motor (Auto)               | (6) No. of Stop: Floors G+8, stops 9, Landing 9. |

**25-07-2018 8:35:03 PM**

Signature valid

Digitally Signed by  
Vikas T. Rathod

Date: 24-07-2018 4:15:32 PM

विद्युत निरीक्षक (उद्वाहन) मुंबई  
Electrical Inspector (Lift) Mumbai

Conditions:-

1. Change of name of the Owner or Society shall be communicated to this office to modify the licence accordingly.
2. It will be the responsibility of the Owner to give the Maintenance of the Lift to the Registered lift Contractor.
3. Owner and the Lift Contractor are fully responsible to keep the lift in safe working condition.

Signature valid

Digitally Signed by  
Suh as Ramchandra Bagde

Date: 25-07-2018 8:35:03 PM

मुख्य विद्युत निरीक्षक  
Chief Electrical Inspector

विशेष सूचना : अनुज्ञप्ती चौकटीत बसवून उद्वाहनगध्ये लावणे आवश्यक आहे  
To be displayed in the lift car duly framed

T.C



१८५१८९००१४३५५३७६८४५१

A१.२००२३६८९२५०७२०१८



Licence No.: मु.शि.नि/२५०७२०१८/१३७५६

महाराष्ट्र शासन  
उद्योग, ऊर्जा व कामगार विभाग  
मुख्य विद्युत निरीक्षक  
तिसरा मजला, प्रशासकीय इमारत, रामकृष्ण चेंबूरकर मार्ग,  
चेंबूर (पूर्व), मुंबई ४०००७१

(अभिप्रायत)

उद्वाहन चालविण्याची अनुज्ञप्ती  
LICENCE FOR WORKING OF THE LIFT

उद्वाहन (निधीत)

श्री / सर्वश्री : रिजवी इस्टेट्स अँड हॉटेल्स प्राईवेट लीमिटेड, रिजवी हाऊस , १ ला मजला ,, हिल रोड ,,  
बांद्रा (वेस्ट), बांद्रा, अंधेरी, मुंबई उपनगर, ४०००५०

उद्वाहनधारक याना मुंबई उद्वाहन नियम, १९५८ च्या नियम ४ (२) च्या तरतुदीनुसार खालील अटीच्या अधीन राहून नपूद  
केलेले उद्वाहन चालविण्याची अनुज्ञप्ती याद्वारे मंजूर करण्यात येत आहे.

उद्वाहन असलेल्या जागेचा पत्ता व स्थान : रेहाब बिल्डिंग नं. ए/ २ लिफ्ट नं. - २, सी.टी.एस.  
नं. ६४२२, ६४२२/१ ते ३१, ६४२३, ६४२३/१ ते ६, ६४२४-ए & बी, ६४२४-बी/१ ते ४, ६४२४ - सी, ६४२४  
- सी/१ ते ३, व्हिलेज कोले कल्याण, कलिना, सांताक्रूज (इस्ट), अंधेरी, मुंबई उपनगर, ४०००५५

उद्वाहनाचा तपशील  
DETAILS OF THE LIFT

- |  |  |
|--|--|
| (1) Make of lift: M/s. Eskay Elevators (India) Pvt. Ltd. | (2) Capacity of lift: 544 Kg./ 8 Persons         |
| (3) Horse Power of Motor: 3.20 KW                        | (4) Speed of lift: 1.0000 m/s (V/s)              |
| (5) Type of Drive: A.C. Gearless Motor (Auto)            | (6) No. of Stop: Floors G+8, stops 9, Landing 9. |

26-07-2018 4:46:35 PM

Signature valid

Digitally Signed by  
Vikas Parth Rathod

Date: 26-07-2018 3:14:03 PM

विद्युत निरीक्षक (उद्वाहन) मुंबई  
Electrical Inspector (Lift) Mumbai

## Conditions:-

- Change of name of the Owner or Society shall be communicated to this office to modify the licence accordingly.
- It will be the responsibility of the Owner to give the Maintenance of the Lift to the Registered lift Contractor.
- Owner and the Lift Contractor are fully responsible to keep the lift in safe working condition.

Signature valid

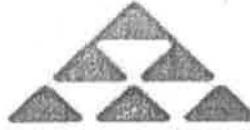
Digitally Signed by  
Suhash R. Chandra Bagde

Date: 26-07-2018 4:46:35 PM

मुख्य विद्युत निरीक्षक  
Chief Electrical Inspector

विशेष सूचना : अनुज्ञप्ती चौकटीत बसवून उद्वाहनमध्ये लावणे आवश्यक आहे  
To be displayed in the lift car duly framed

T.C



**SLUM REHABILITATION AUTHORITY**

No. SRA/ENG/3023/HE/PL/AP

Date: **5 JUN 2017**

**05 JUNE 2017**

To,  
Architect,  
Smt. LeenaChuri,  
of M/s. Essaar Group,  
B-105,106, Shivam Square,  
Sahar Road, Andheri (East),  
Mumbai 400 069.

Sub: Part Occupation of Rehab building A-3 in the Slum Rehabilitation Scheme on the land bearing CTS Nos. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop) & (3) Sahyadri CHS (Prop).

Ref: IOD issued under number SRA/ENG/3023/HE/PL/AP

Sir,

The development work of Rehab building no. A-3 on the land bearing CTS 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395,

T.C

*[Handwritten signature]*

7446A,7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449,7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop) is completed under supervision of Architect Smt. Leena Churi of M/s Essaar Group, (License No.CA/2005/35538), Structural Engineer, Shri Arif Rupalwala of M/s R.F.Consultants (License u/no STR/R-64) and Site Supervisor, Shri. Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted to 98 nos. of Rehab Residential tenements from 1<sup>st</sup> floor to 7<sup>th</sup> floor of Rehab building no. A-3 comprising of G + 7.
2. That the certificate under section 270-A of BMC Act shall be obtained from A.E. (W.W.) "H/E" Ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.
4. That the NOC from A.A & C shall be obtained before asking full OCC.
5. That the completion certificate for the SWD work shall be obtained from Dy. Ch. Eng.(SWD) before asking for full OCC.
6. That you shall submit the Completion certificate from Dy.Ch.E. (S.P)(P & D) before asking for full OCC.
7. That you shall submit the Final NOC for Mechanical Ventilation from E.E.(Mech) before asking for full OCC.
8. That you shall submit the completion certificate from the consultant for the installation of rain water harvesting system before asking for full OCC.

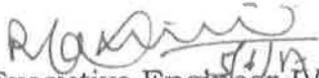
A set of Certified Completion Plans is returned herewith please.

Yours faithfully,

  
Executive Engineer-IV  
Slum Rehabilitation Authority

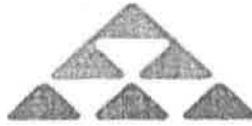
Copy to: For information please,

- ✓ 1. Developer M/s. Rizvi Estates and Hotels Pvt. Ltd.,
2. Assist. Mun. Commissioner, 'H/E' Ward of MCGM,
3. A.E. W.W. (P/N) Ward of MCGM,
4. A.A.& C. (P/N) Ward of MCGM,
5. I.T. Section (SRA),

  
Executive Engineer-IV  
Slum Rehabilitation Authority

T.C





**SLUM REHABILITATION AUTHORITY**

No. SRA/ENG/3104/HE/PL/AP

Date: **5 JUN 2017**

**05 JUNE 2017**

To,  
Architect,  
Smt. Leena Churi,  
of M/s. Essaar Group,  
B-105,106, Shivam Square,  
Sahar Road, Andheri (East),  
Mumbai 400 069.

Sub: Part Occupation of Rehab building A-4 in the Slum Rehabilitation Scheme on the land bearing CTS Nos. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop).

Ref: IOD issued under number SRA/ENG/3104/HE/PL/AP

Sir,

The development work of Rehab building no. A-4 on the land bearing CTS 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6,

T.C

*(Handwritten signature)*

7449,7449/1-4, 7450, 7450/1-12 of Village KoteKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop) is completed under supervision of Architect Smt. Leena Churi of M/s Essaar Group, (License No.CA/2005/35538), Structural Engineer, Shri Arif Rupalwala of M/s R.F.Consultants (License u/no STR/R-64) and Site Supervisor, Shri. Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted for 84 nos. of Rehab Residential tenements from 1<sup>st</sup> floor to 7<sup>th</sup> floor of Rehab building no. A-4 comprising of G + 7.
2. That the certificate under section 270-A of BMC Act shall be obtained from A.E. (W.W.) "H/E" Ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.
4. That the NOC from A.A & C shall be obtained before asking full OCC.
5. That the completion certificate for the SWD work shall be obtained from Dy. Ch. Eng.(SWD) before asking for full OCC.
6. That you shall submit the Completion certificate from Dy.Ch.E. (S.P)(P & D) before asking for full OCC.
7. That you shall submit the Final NOC for Mechanical Ventilation from E.E.(Mech) before asking for full OCC.
8. That you shall submit the completion certificate from the consultant for the installation of rain water harvesting system before asking for full OCC.

A set of Certified Completion Plans is returned herewith please.

Yours faithfully,

  
Executive Engineer-IV  
Slum Rehabilitation Authority

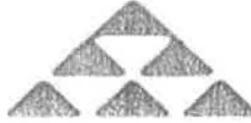
Copy to: For information please,

1. Developer M/s. Rizvi Estates and Hotels Pvt. Ltd.,
2. Assist. Mun. Commissioner, 'H/E' Ward of MCGM,
3. A.E. W.W. (P/N) Ward of MCGM,
4. A.A.& C. (P/N) Ward of MCGM,
5. I.T. Section (SRA),

  
5/6/15  
Executive Engineer-IV  
Slum Rehabilitation Authority

T.C





**SLUM REHABILITATION AUTHORITY**

No. SRA/ENG/2929/HE/PL/AP

Date: **5 JUN 2017**

**05 JUNE 2017**

To,  
Architect,  
Smt. Leena Churi,  
of M/s. Essaar Group,  
B-105,106, Shivam Square,  
Sahar Road, Andheri (East),  
Mumbai 400 069.

Sub: Part Occupation of Rehab building A-6 in the Slum Rehabilitation Scheme on the land bearing CTS Nos. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop) & (3) Sahyadri CHS (Prop).

Ref: IOD issued under number SRA/ENG/2929/HE/PL/AP

Sir,

The development work of Rehab building no. A-6 on the land bearing CTS 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441,

T.C

*[Handwritten signature]*

7446A,7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449,7449/1-4, 7450, 7450/1-12 of Village KoteKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop) is completed under supervision of Architect Smt. Leena Churi of M/s Essaer Group, (License No.CA/2005/35538), Structural Engineer, Shri Arif Rupalwala of M/s R.F.Consultants (License u/no STR/R-64) and Site Supervisor, Shri. Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted to 9 tenements per floor of Rehab building A6 from 1<sup>st</sup> floor to 7<sup>th</sup> floor as marked on the plan annexed i.e. for 63 nos. of Rehab Residential tenements from 1<sup>st</sup> floor to 7<sup>th</sup> floor of Rehab building no. A-6 comprising of G + 7.
2. That the certificate under section 270-A of BMC Act shall be obtained from A.E. (W.W.) "H/E" Ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.
4. That the NOC from A.A & C shall be obtained before asking full OCC.
5. That you shall submit the Completion certificate from Dy.Ch.E. (S.P)(P & D) before asking for full OCC.
6. That the extra water and sewerage charges shall be paid to A.E. W.W. before asking for full OCC.

A set of Certified Completion Plans is returned herewith please.

Yours faithfully,

*Sd -*

Executive Engineer-IV  
Slum Rehabilitation Authority

Copy to: For information please,

1. ✓ Developer M/s. Rizvi Estates and Hotels Pvt. Ltd.,
2. Assist. Mu.n. Commissioner, 'H/E' Ward of MCGM,
3. A.E. W.W. (P/N) Ward of MCGM,
4. A.A.& C. (P/N) Ward of MCGM,
5. I.T. Section (SRA),

  
5/6/19  
Executive Engineer IV  
Slum Rehabilitation Authority

T.C





## SLUM REHABILITATION AUTHORITY

No. SRA/ENG/2777/HE/PL/AP

Date:

11 OCT 2017

**11 OCT 2017**

To,  
Architect,  
Smt. Leena Churi,  
of M/s. Essaar Group,  
B-105,106, Shivam Square,  
Sahar Road, Andheri (East),  
Mumbai 400 069.

Sub: Part Occupation of Rehab building A-5 in the Slum Rehabilitation Scheme on the land bearing CTS Nos. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina, Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop).

Ref: IOD issued under number SRA/ENG/2777/HE/PL/AP

Sir,

The development work of Rehab building no. A-5 on the land bearing CTS 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7401 (Pt.), 7402, 7402/1 to 17, 7403-A, 7403-A/1 to 47, 7403-B, 7403-D, 7403-D/1 to 20, 7408, 7408/1 to 6, 7437, 7437/1 to 53, 7438, 7438/1 to 7, 7440, 7440/1 to 14, 7441, 7441/1 to 14, 7448, 7448/1 to 17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12 of Village KoleKalyan, Kalina,

T.C

Santacruz (East) for (1) New Kalina CHS Ltd., (2) Mahatma Phule CHS (Prop)&(3) Sahyadri CHS (Prop) is completed under supervision of Architect Smt. Leena Churi of M/s Essaar Group, (License No.CA/2005/35538), Structural Engineer, Shri Arif Rupalwala of M/s R.F.Consultants (License u/no STR/R-64) and Site Supervisor, Shri. Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted for 84 nos. of Rehab Residential tenements from 1<sup>st</sup> floor to 7<sup>th</sup> floor of Rehab building no. A-5 comprising of G + 7.
2. That the certificate under section 270-A of BMC Act shall be obtained from A.E. (W.W.) "H/E" Ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.

A set of Certified Completion Plans is returned herewith please.

Yours faithfully,

-Sd-

Executive Engineer-IV  
Slum Rehabilitation Authority

Copy to: For information please,

- ✓ 6. Developer M/s. Rizvi Estates and Hotels Pvt. Ltd.,
7. Assist. Mun. Commissioner, 'H/E' Ward of MCGM,
8. A.E. W.W. (H/E) Ward of MCGM,
9. A.A.& C. (H/E) Ward of MCGM,
10. I.T. Section (SRA),

Riaz  
11/10/17

Executive Engineer-IV  
Slum Rehabilitation Authority

T.C



# 1025

# Ax. A7



## SLUM REHABILITATION AUTHORITY

No. SRA/ENG/3242/HE/PL/AP

Date: **05 MAR 2020**

**05 MARCH 2020**

To,  
Architect,  
Smt. Leena Churi,  
of M/s. Essaar Group,  
B-105,106, Shivam Square,  
Sahar Road, Andheri (East),  
Mumbai 400 069.

Sub: Part Occupation permission to the 9<sup>th</sup> floor of Wing A & B of Sale Building no. S-1 in the S.R. Scheme on the land bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400 (pt.), 7402, 7402/1 to 17, 7403-A, 7403A/1 to 47, 7403B, 7403D, 7403D/1-20, 7408, 7408/1 to 6, 7437, 7437/1-53, 7438, 7438/1-7, 7440, 7440/1-14, 7441, 7441/1-14, 7448, 7448/1-17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6, 7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(pt.), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 74/1-10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A-2-10, 7431B, 7432, 7432/1-5, 7433, 7433/1-10, 7455, 7436, 7436/1-6, 7442(pt.), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kolekalyan, Kalina, Santacruz (East), Mumbai in continuation to the earlier part OCC granted to Wing A & B of Sale building S1 from 1<sup>st</sup> to 8<sup>th</sup> floor issued u/no. SRA/ENG/3242/HE/PL/AP dated 24.10.2019.

Ref: IOD issued under number SRA/ENG/3242/HE/PL/AP dtd. 20/08/2015 & Amended Plans sanctioned on 15.12.2017 & 09.06.2018.

Sir,

The development work of the Sale Building no. S-1 on the land bearing CTS No. 6422, 6422/1 to 31, 6423, 6423/1 to 6, 6424-A, 6424-B, 6424-B/1 to 4, 6424-C, 6424-C/1 to 3, 6426, 6426/1 to 17, 6427, 6427/1 to 16, 6429-A, 6429-A/1 to 11, 7370, 7374, 7375, 7376-A, 7376-A/1 to 16, 7377, 7379, 7379/1 to 3, 7381, 7381/1 to 16, 7382, 7382/1 to 3, 7394, 7394/1 to 6, 7396, 7396/1 to 6, 7400, 7400 (pt.), 7402, 7402/1 to 17, 7403-A, 7403A/1 to 47, 7403B, 7403D, 7403D/1-20, 7408, 7408/1 to 6, 7437, 7437/1-53, 7438, 7438/1-7, 7440, 7440/1-14, 7441, 7441/1-14, 7448, 7448/1-17, 7451, 7451/1 to 11, 7395, 7446A, 7446A/1-6,

7446B, 7447, 6425A, 6425A/1-9, 6425B, 6425B/1-6, 7449, 7449/1-4, 7450, 7450/1-12, 6421, 6421/1-20, 6428(pt.), 7364, 7383, 7383/1-3, 7384, 7401, 7401/1-16, 7403-A/48, 7404, 7405, 7406, 7407, 7409, 74/1-10, 7412, 7412/1-2, 7413, 7413/1-4, 7414, 7428, 7428/1-12, 7430, 7430/1-9, 7431A-2-10, 7431B, 7432, 7432/1-5, 7433, 7433/1-10, 7455, 7436, 7436/1-6, 7442(pt.), 7443, 7445, 7445/1-2, 7452, 7453, 7453/1-6, 7454, 7454/1-6, 7455, 7455/1-8, 7456, 7456/1-13, 7457, 7458, 7458/1-11, 7459 & 7459/1-29 of Village Kolekalyan, Kalina, Santacruz (East), Mumbai in H/East Ward, completed under supervision of Smt. Leena Churi, Architect (License No.CA/2005/35538), Structural Engineer, M. Arif Rupalwala of R.F. Consultants, License No. STR/R/64 and Site Supervisor Shri. Shaikh Irfan Ahmed License No S/574/SS-I may be occupied on the following conditions.

1. That the occupation is granted to the 9<sup>th</sup> floor of Wing A & B of the Sale building no. S1 in continuation to the earlier part OCC granted to Wing A & B of Sale building S1 from 1<sup>st</sup> to 8<sup>th</sup> floor issued u/no. SRA/ENG/3242/HE/PL/AP dated 24.10.2019.
2. That the certificate under section 270-A of BMC Act shall be obtained from A.E. (W.W.) "H/E" Ward of MCGM.
3. That all the balance conditions of LOI/IOA shall be complied with before requesting BCC.

A set of Certified Completion Plans is returned herewith please.

Yours faithfully,



Executive Engineer- H/E  
Slum Rehabilitation Authority

Copy to: For information please,

- ✓ 1. Developer M/s. Rizvi Estates and Hotels Pvt. Ltd.,
2. Assist. Mun. Commissioner, 'H/E' Ward of MCGM,
3. A.E. W.W. (H/E) Ward of MCGM,
4. A.A.& C. (H/E) Ward of MCGM,
5. I.T. Section (SRA),



Executive Engineer-H/E  
Slum Rehabilitation Authority

T.C







१८५१८९००१४३५५६६५३९१०  
A१.२००३०१२२१४११२०१८



Licence No.: मु.वि.नि/१४११२०१८/१८४८४

महाराष्ट्र शासन  
उद्योग, ऊर्जा व कामगार विभाग  
मुख्य विद्युत निरीक्षक  
तिसरा मजला, प्रशासकीय इमारत, रामकृष्ण चेंबूरकर मार्ग,  
चेंबूर (पूर्व), मुंबई ४०००७१

(विना अग्निशमन ) उद्दाहन चालविण्याची अनुज्ञप्ती LICENCE FOR WORKING OF THE LIFT उद्दाहन (नवीन )

श्री / सर्वश्री : रिझर्वी इस्टेटस आणि हॉटेल प्रा लि, हिल रोड , बांद्रा पोलीस स्टेशन जवळ,, बांद्रा (प),  
मुंबई, बांद्रा, अंधेरी, मुंबई उपनगर, ४०००५०

उद्दाहनधारक याना मुंबई उद्दाहन नियम, १९५८ च्या नियम ४ (२) च्या तरतुदीनुसार खालील अटींच्या अधीन राहून नमूद  
केलेले उद्दाहन चालविण्याची अनुज्ञप्ती याद्वारे मंजूर करण्यात येत आहे.

उद्दाहन असलेल्या जागेचा पत्ता व स्थान : लिफ्ट नं२ सेल बिल्डिंग , रिझर्वी युटोपिआ , ए विंग , सिटीएस नं  
६४२२, ६४२२/१ ते ३१ , ६४२३, आणि इतर , ऑफ व्हिलेज कोलेकल्याण, सांताक्रूझ (प), मुंबई, बांद्रा,  
अंधेरी, मुंबई उपनगर, ४०००२९

उद्दाहनाचा तपशील  
DETAILS OF THE LIFT

- |  |   |
|--|---|
| (1) Make of lift: <b>Schindler India Pvt. Ltd.</b>   | (2) Capacity of lift: <b>680 Kg./ 10 Persons</b>            |
| (3) Horse Power of Motor: <b>4.60 KW</b>             | (4) Speed of lift: <b>1.0000 m/s (V/s)</b>                  |
| (5) Type of Drive: <b>A.C. Gearless Motor (Auto)</b> | (6) No. of Stop: <b>Floors B+G+9, stops 11, Landing 11.</b> |

**16-11-2018 10:58:58 PM**

Signature valid

Digitally Signed by  
Vikas Rathod

Date: 16-11-2018 7:07:35 PM

विद्युत निरीक्षक (उद्दाहन) मुंबई  
Electrical Inspector (Lift) Mumbai

Conditions:-

1. Change of name of the Owner or Society shall be communicated to this office to modify the licence accordingly.
2. It will be the responsibility of the Owner to give the Maintenance of the Lift to the Registered lift Contractor.
3. Owner and the Lift Contractor are fully responsible to keep the lift in safe working condition.

Signature valid

Digitally Signed by  
Suhas R. Chandra Bagde

Date: 16-11-2018 10:58:58 PM

मुख्य विद्युत निरीक्षक  
Chief Electrical Inspector

विशेष सूचना : अनुज्ञप्ती चौकटीत बसवून उद्दाहनमध्ये लावणे आवश्यक आहे  
To be displayed in the lift car duly framed



१८५९८९००१४३५५९६६५९

A१.२००३२९१३२५०९२०९९



Licence No.: मु.वि.नि/२५०९२०९९/२०८४७

महाराष्ट्र शासन  
उद्योग, ऊर्जा व कामगार विभाग  
मुख्य विद्युत निरीक्षक  
तिसरा मजला, प्रशासकीय इमारत, रामकृष्ण चेंबूरकर मार्ग,  
चेंबूर (पूर्व), मुंबई ४०००७९

(अग्निशमन) उद्वाहन चालविण्याची अनुज्ञप्ती LICENCE FOR WORKING OF THE LIFT उद्वाहन (नवीन )

श्री / सर्वश्री : रिझर्वी इस्टेट्स आणि हॉटेल प्रा लि, हिल रोड , बांद्रा पोलीस स्टेशन जवळ,, बांद्रा (प),  
मुंबई, बांद्रा, अंधेरी, मुंबई उपनगर, ४०००५०

उद्वाहनधारक याना मुंबई उद्वाहन नियम, १९५८ च्या नियम ४ (२) च्या तरतुदीनुसार खालील अटींच्या अधीन राहून नमूद  
केलेले उद्वाहन चालविण्याची अनुज्ञप्ती याद्वारे मंजूर करण्यात येत आहे.

उद्वाहन असलेल्या जागेचा पत्ता व स्थान : लिफ्ट नं १ सेल बिल्डिंग , रिझर्वी युटोपिआ ,, बी विंग , सिटीएस नं  
६४२२, ६४२२/१ ते ३१ , ६४२३, आणि इतर , ऑफ व्हिलेज कोलेकल्याण, सांताक्रुझ (पू), मुंबई, बांद्रा,  
अंधेरी, मुंबई उपनगर, ४०००२९

उद्वाहनाचा तपशील  
DETAILS OF THE LIFT

- |  |   |
|--|---|
| (1) Make of lift: <b>Schindler India Pvt. Ltd.</b>   | (2) Capacity of lift: <b>680 Kg./ 10 Persons</b>            |
| (3) Horse Power of Motor: <b>4.60 KW</b>             | (4) Speed of lift: <b>1.0000 m/s (V/s)</b>                  |
| (5) Type of Drive: <b>A.C. Gearless Motor (Auto)</b> | (6) No. of Stop: <b>Floors B+G+9, stops 11, Landing 11.</b> |

**25-01-2019 8:24:45 PM**

Signature valid

Digitally Signed by  
Vikas Parvath

Date: 25-01-2019 5:45:38 PM

विद्युत निरीक्षक (उद्वाहन) मुंबई  
Electrical Inspector (Lift) Mumbai

**Conditions:-**

1. Change of name of the Owner or Society shall be communicated to this office to modify the licence accordingly.
2. It will be the responsibility of the Owner to give the Maintenance of the Lift to the Registered lift Contractor.
3. Owner and the Lift Contractor are fully responsible to keep the lift in safe working condition.

Signature valid

Digitally Signed by  
Patil Sandeep Arvind

Date: 25-01-2019 8:24:45 PM

मुख्य विद्युत निरीक्षक  
Chief Electrical Inspector



१८५१८९००१४३५५६९८०८६६  
A१.२००३२९१२२५०१२०१९



Licence No.: मु.वि.नि/२५०१२०१९/२०८४६

महाराष्ट्र शासन  
उद्योग, ऊर्जा व कामगार विभाग  
मुख्य विद्युत निरीक्षक  
तिसरा मजला, प्रशासकीय इमारत, रामकृष्ण चेंबूरकर मार्ग,  
चेंबूर (पूर्व), मुंबई ४०००७१

(विना अग्निशमन ) उद्दाहन चालविण्याची अनुज्ञप्ती LICENCE FOR WORKING OF THE LIFT उद्दाहन (नवीन )

श्री / सर्वश्री : रिझर्वी इस्टेटस आणि हॉटेल प्रा लि, हिल रोड , बांद्रा पोलीस स्टेशन जवळ, बी, मुंबई, बांद्रा,  
अंधेरी, मुंबई उपनगर, ४०००५०

उद्दाहनधारक याना मुंबई उद्दाहन नियम, १९५८ च्या नियम ४ (२) च्या तरतुदीनुसार खालील अटींच्या अधीन राहून नमूद  
केलेले उद्दाहन चालविण्याची अनुज्ञप्ती याद्वारे मंजूर करण्यात येत आहे.  
उद्दाहन असलेल्या जागेचा पत्ता व स्थान : लिफ्ट नं २ सेल बिल्डिंग , रिझर्वी युटोपिआ ,, बी विंग , सिटीएस नं  
६४२२, ६४२२/१ ते ३१ , ६४२३, आणि इतर , ऑफ व्हिलेज कोलेकल्याण, सांताक्रूझ (पू), मुंबई, बांद्रा,  
अंधेरी, मुंबई उपनगर, ४०००२९

उद्दाहनाचा तपशील  
DETAILS OF THE LIFT

- |  |   |
|--|---|
| (1) Make of lift: <b>Schindler India Pvt. Ltd.</b>   | (2) Capacity of lift: <b>680 Kg./ 10 Persons</b>            |
| (3) Horse Power of Motor: <b>4.60 KW</b>             | (4) Speed of lift: <b>1.0000 m/s (V/s)</b>                  |
| (5) Type of Drive: <b>A.C. Gearless Motor (Auto)</b> | (6) No. of Stop: <b>Floors B+G+9, stops 11, Landing 11.</b> |

**25-01-2019 8:24:45 PM**

Signature valid

Digitally Signed by  
Vikas Parvathod

Date: 25-01-2019 5:45:38 PM

विद्युत निरीक्षक (उद्दाहन) मुंबई  
Electrical Inspector (Lift) Mumbai

Conditions:-

1. Change of name of the Owner or Society shall be communicated to this office to modify the licence accordingly.
2. It will be the responsibility of the Owner to give the Maintenance of the Lift to the Registered lift Contractor.
3. Owner and the Lift Contractor are fully responsible to keep the lift in safe working condition.

Signature valid

Digitally Signed by  
Patil Sandeep Arvind

Date: 25-01-2019 8:24:45 PM

मुख्य विद्युत निरीक्षक  
Chief Electrical Inspector

विशेष सूचना : अनुज्ञप्ती चौकटीत बसवून उद्दाहनमध्ये लावणे आवश्यक आहे  
To be displayed in the lift car duly framed



# 1031 Ax-A10

## महात्मा फुले नगर एस.आर.ए सहकारी गृहनिर्माण संस्था (मर्यादित)



रजि. नं :- एम.यु.एम./एस.आर.ए./एन.एस.जी./ (टि.सी.) / १२२४० / २०१२  
महात्मा फुले नगर, कालिना चर्चव्या मागे, सांताक्रूझ (पूर्व), मुंबई - ४०० ०२९.

संवर्ष :-

दिनांक :- ०८/०२/२०२६

प्रति,  
रिझर्वी बिल्डर्स & डेव्हलपर्स  
बांद्रा (पूर्व), मुंबई - ४००० ५०

विषय : झोपडपट्टी पुनर्वसन एस.आर. ए. अंतर्गत महात्मा फुले गृहनिर्माण संस्था ए - १  
बिल्डिंगचे पुनर्वसन प्रकल्प रखडल्या बाबत.

महोदय,

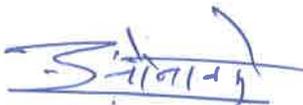
विषयांकित ठिकाणी २६ जुलै २००५, नंतर साधारण २००६ - २००७ या वर्षादरम्यान झोपडपट्टी  
पुनर्वसन योजना अंतर्गत प्रकल्पाला आपल्या मार्फत सुरुवात झाली. तरीही मागील १५  
वर्षापासून सुरु असलेला प्रकल्प अद्याप पूर्ण झालेला नाही.

आपल्या माध्यमातून महात्मा फुले नगर कालिना, सांताक्रूझ (पूर्व) मुंबई - ४०००२९ येथे दोन  
बिल्डिंगचे प्रकल्प ए - १ आणि ए - २ बिल्डिंग चे काम आमच्या सोसायटी मार्फत करण्यात येणार  
होते. तरी आपल्या माध्यमातून बिल्डिंग क्रमांक ए - २ चे काम २०१७ मध्ये पूर्ण झाले आणि ए - १ चे  
अद्याप काहीच सुरुवात झालेली नाही. आम्ही सोसायटीच्या वतीने याबाबत अनेकदा आपल्या  
कार्यालयास संपर्क साधून सुद्धा अपेक्षित उत्तर मिळत नसल्यामुळे आपल्या निदर्शनास आणून  
देत आहोत.

उपरोक्त ठिकाणी राहणारे ५० - ६० झोपडीधारक रहिवाशी अत्यंत हालाकीचे जीवन जगत  
आहेत. सर्व झोपड्यांची परिस्थिती पडण्याच्या मार्गात आहेत आणि अनपेक्षित दुर्घटना होण्याची  
संभावना आहे. मागील ५ - ६ वर्षापासून रहिवाश्यांच्या घरात पावसाळ्यात पाणी शिरत आहे  
आणि रहिवाश्यांना अनेक आजारांना सामोरे जाव लागत आहे.

तरी आपण संबंधित विषयाचा गांभीर्याने विचार करून ए - १ बिल्डिंग लवकरात लवकर प्रकल्प  
पूर्ण करावा हि विनंती.

सविनय सादर,

  
महोदय २-स्तोत्रावरी

मुख्य प्रवक्तक  
श्रीम. सुरेश त्रिवेदी थुल  


आपले नम्र,

  
(महात्मा फुले गृहनिर्माण संस्था)

T.C



## English Translation

Mahatma Phule Nagar S.R.A. Co-operative Housing  
Society (Limited)

Reg. No: MUM/S.R.A./E.S.G./(T.C.)/12240/2012

Mahatma Phule Nagar, Behind Kalina Church,  
Santacruz (East), Mumbai 400029.

**Date: 08-February-2026**

**To,**

**Rizvi Builders & Developers**

Bandra (East), Mumbai - 400 051

Subject : Regarding the stalled redevelopment project of Mahatma Phule Housing Society A-1 Building under the Slum Rehabilitation Authority (S.R.A.)

**Respected Sir,**

The project at the subject location was initiated by you under the Slum Rehabilitation Scheme following July 26, 2005, specifically around the years 2006-2007. However, despite being underway for the past 15 years, the project has not yet been completed.

Through your agency, projects for two buildings, A-1 and A-2, were to be constructed for our society at Mahatma Phule Nagar, Kalina, Santacruz (East), Mumbai - 400029. While the work for Building A-2 was completed in 2017, the work for Building A-1 has not even begun.

We are bringing this to your notice because, despite contacting your office multiple times on behalf of the society, we have not received a satisfactory response. Approximately 50-60 slum residents at the aforementioned location are living in extremely

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miserable conditions. All the huts are in a dilapidated state and are on the verge of collapsing, posing a risk of unexpected accidents. For the past 5-6 years, rainwater has been entering the residents' homes during the monsoon, leading to various health issues and illnesses.

Therefore, we request you to consider the seriousness of this matter and complete the A-1 building project as soon as possible.

**Yours Faithfully,**

Mrs. Saroj Trimbak Dhul  
**Chief Promoter**  
(Mahatma Phule Housing Society)

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